

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 296 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 268 of 2022	G. Satyanarayana Resolution Professional Ajanta Offset and Packaging Ltd. Vs. Govind Prasad Todi	Abhishek Parmar	
3.	Comp. App. (AT) (Ins) No. 281 of 2022	S. M Ghoghai Vs. Schedulers Logistics India Pvt. Ltd.	Ekta Mehta	
4.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	
5.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	
6.	Comp. App. (AT) (Ins) No. 287 of 2022	Mohan Lal Goel Vs. National Skill Development Corporation	Suraj K. Vishwakarma	
7.	Restoration Application 1 of 2022 in Comp. App. (AT) (Ins) No. 1502 of 2019	Shriyash Kulkarni Vs. Shrid Metal Technologies Pvt. Ltd.	Filji Frederick	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhania-R2 Akash Khattar-R3
9.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
10.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
11.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
12.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr. With	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
13.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
14.	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	Mithilesh Kr. Pandey
15.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
16.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi

17.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	
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For Hearing

18.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
19.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
20.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2
21.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt

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By order of Hon'ble Chairperson
-sd/-
Registrar